

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 01.06.2021

<u>MORNING SESSION</u>	
1. R.A.290/2012 2. R.A.115/2015 3. R.A.74/2014 4. R.A.61/2015 5. R.A.17/2020 6. A.S.14/2018 7. A.S. 15/2018 8. A.S. 30/2019 9. A.S.31/2019 10.A.S.32/2019 11.A.S.33/2019	12. A.S.35/2019 13. A.S.36/2019 14. A.S.37/2019 15. A.S.38/2019
<u>AFTERNOON SESSION</u>	
1. A.S.39/2019 2. A.S.40/2019 3. Crl.A.2/2017 4. Crl.Misc.818/2021 5. Crl.Misc.819/2021 6. Misc.1/2018 7. R.A. 20/2020 8. R.A. 21/2020 9. Crl.Misc.804/2021 10. Crl.A.29/2020 11. SC 61/2021	12. Misc.76/2019 13. R.A.9/2020 14.M.A.121/2020 15.R.A.19/2020

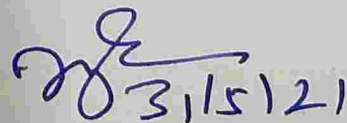
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -01.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 167/2013	Hearing
2	Spl. Case 453/2019	Hearing
3	Spl. Case 334/2020	Hearing
4	Crl. Misc 825/2021	Notice
5	Spl. Case 174/2013	Evidence
6	Spl. Case 176/2013	Evidence
7	Spl. Case 17/2014	Evidence
8	Spl. Case 119/2014	Evidence
9	Spl. Case 168/2014	Evidence
10	Spl. Case 183/2014	Evidence
11	Spl. Case 52/2016	Evidence
12	Spl. Case 99/2016	Evidence
13	Spl. Case 212/2016	Evidence
14	Spl. Case 50/2017	Evidence
15	Spl. Case 68/2017	Evidence
Afternoon Session		
16	Spl. Case 84/2017	Evidence
17	Spl. Case 415/2017	Evidence
18	Spl. Case 431/2017	Evidence
19	Spl. Case 71/2018	Evidence
20	Spl. Case 377/2018	Evidence
21	Spl. Case 463/2018	Evidence
22	Spl. Case 42/2018	Orders
23	Spl. Case 154/2013	Judgment
24	Crl. Misc 813/2021	Await Notice
25	Crl. Misc 817/2021	Await Notice
26	Crl. Misc 824/2021	Await Notice
27	Spl. Case 289/2020	Charge
28	Spl. Case 229/2020	HBC
29	Spl. Case 13/2021	HBC
30	Spl. Case 202/2021	HBC

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 01-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. M.C.145/2020 2. R.A.50/2019 3. R.A.3/2019 4. MISC.42/2020 5. EX.91/2020 6. EX.95/2020 7. M.C.90/2020 8. R.A.220/2020 9. M.C.126/2020 10. R.A.76/2019	1. SC.9/2020 2. SC.187/2015 3. SC.120/2016 4. SC.235/2019 5. SC.280/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.86/2019 12. M.C.268/2020 13. M.C.154/2020 14. R.A.47/2019	6. SC.32/2020 7. CRL.MISC.810/2021 8. SC.209/2019 9. SC.30/2020 10. SC.43/2021 11. SC.60/2020 12. SC.51/2021 13. SC.172/2020 14. CRL.R.P.13/2021 15. CRL.MISC.808/2021 16. CRL.MISC.826/2021


31/5/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 01.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 36/2016 2) R.A. 39/2016 3) FDP 1/2016 4) R.A. 119/2016 5) R.A. 81/2019</p> <p><u>Cross examination of P.W.:</u> 1) R.A. 212/2020</p> <p><u>Objection:</u> 1) R.A. 141/2019</p> <p><u>Further Evidence:</u> 1) Misc. 34/2017</p> <p><u>To hear:</u> 1) R.A. 40/2019</p> <p><u>Evidence:</u> 1) SC 324/2013 2) SC 72/2014 3) SC 72/2015 4) SC 150/2015 5) SC 189/2015 6) SC 48/2016</p>	<p><u>Evidence:</u> 1) SC 68/2016 2) SC 75/2016 3) SC 185/2016</p> <p><u>Arguments:</u> 1) CrI.A. 50/2019</p> <p><u>To hear:</u> 1) CrI.Misc. 809/2021</p> <p><u>FDT:</u> 1) SC 191/2015</p> <p><u>Amendment Plaint:</u> 1) M.A. 33/2016</p> <p><u>Steps:</u> 1) EX 68/2019 2) EX 69/2019</p> <p><u>Await Orders:</u> 1) EX 45/2016</p> <p><u>Await LCR:</u> 1) M.A. 30/2014 2) R.A. 50/2018 3) R.A. 160/2018 4) R.A. 58/2019 5) R.A. 166/2019</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 01-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 149/2018	9. SC 33/2018
2. Misc.16/2016	10. SC 195/2018
3. MA 27/2017	11. SC 79/2017
4. RA 33/2017	12. SC 72/2020
5. RA 43/2019	13. Spl.C.122/2017
6. RA 37/2018	14. SC 271/2018
7. G & WC 27/2020	15. SC 325/2019
8. RA 54/2015	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. EX66/2020	6. CrI.R.P.23/2020
2. RA 110/2016	7. CrI.A.37/2020
3. RA 210/2016	8. CrI.R.P.32/2015
4. P & SC 10/2017	9. SC 118/2018
5. RA 163/2018	10. CrI.A.64/2019
	11. SC 356/2018
	12. CrI.A.138/2018
	13. SC 42/2020
	14. CrI.Misc.816/2021
	15. Crime 13/2014

Date : 31-05-2021.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 01-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidnce</u>			
1) SPL.C	52/2015		
2) SPL.C	83/2015		
3) SPL.C	119/2015		
4) SPL.C	14/2016		
5) SPL.C	60/2016		
6) SPL.C	121/2016		
7) SPL.C	247/2016		
8) SPL.C	25/2017		
9) SPL.C	70/2017		
10) SPL.C	198/2017		
11) SPL.C	409/2017		
12) SPL.C	514/2017		
13) SPL.C	27/2018		
14) SPL.C	47/2018		Sri. Satish
15) SPL.C	259/2018		
16) SPL.C	357/2018		A
17) SPL.C	468/2018		A
18) SPL.C	609/2018		A
19) SPL.C	60/2019		A
20) SPL.C	155/2019		A
21) SPL.C	184/2019		A Sri. Karthik K
22) SPL.C	194/2019		A
23) SPL.C	305/2019		A
24) SPL.C	358/2020		A
<u>CALL ON</u>			
25) SPL.C	6/2021		A
<u>Charge</u>			
26) SPL.C	332/2020		A
27) SPL.C	341/2020		A

28) SPL.C	345/2020	A
<u>Await report</u>		
29) SPL.C	175/2015	
<u>Objection</u>		
30) SPL.C	94/2017	
<u>NBW TO ACCUSED</u>		
31) SPL.C	53/2019	A
<u>FDT</u>		
32) SPL.C	208/2020	A